

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 18.05.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)(CH)(Ins) No. 152/2022 and I.A.No.357 of 2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd	M.L.Ganesh S. Arun Kumar	
2.	Comp. App. (AT)(CH)(Ins) No. 154/2022 and I.A.No.360 of 2022	Canara Bank Vs Vijaya Durga Green Fields Pvt Ltd	M.L.Ganesh S. Arun Kumar	
3.	Comp. App. (AT)(CH)(Ins) No. 155/2022 and I.A.No.361 & 362 of 2022	CUO Bank Vs G. Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd	Srinath Sridevan, T.K.Bhaskar Jyotsna Sivakumar	
4.	Comp. App. (AT)(CH)(Ins) No. 156/2022	GMP Technical Solutions Private Ltd Vs Swiss Garnier Genexiaa Sciences Pvt Ltd	Vipin Warriar, Vidyalakshmi Vipin	
5.	Comp. App. (AT)(CH)(Ins) No. 158/2022 and I.A.No.367, 368 & 369 of 2022	Suspended Management of Apex Meadows Pvt Ltd Vs Mr. Baisetty Ajay Kumar & Anr	Anirudh Krishnan, Adarsh Subramanian	
6.	Comp. App. (AT)(CH)(Ins) No. 170/2022 and I.A.No.391 & 392 of 2022	Suspended Management of Apex Meadows Pvt Ltd Vs Mr. Baisetty Ajay Kumar & Anr	Anirudh Krishnan, Adarsh Subramanian	

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - PH No. : 044-2888 0500

CELL : 99402 25692

2.Court Officer - PH No. : 044-2888 0450

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